

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 203**

**New IA/2029/ND/2024 IN IB/114/ND/2018**

**IN THE MATTER OF:**

M/s. SRS Ltd.	...	Applicant
Versus		
M/s. Saubhagya Ornaments Pvt. Ltd.	...	Respondent

**Under Section 9 of (IBC) CIRP.**

**Order delivered on 29.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For the Liquidator	:	Ms. Vanshika Gupta, Mr. Shivam Goel, Adv.
For the Income Tax Department	:	Mr. Puneet Rai, Adv., SSC along with Mr. Nikhil jain, Adv., for Income Tax Department

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA/2029/ND/2024;-**

Ld. Counsel for the Liquidator is present through VC.

This is an application to taken on record the 11th Progress Report filed by the Liquidator for the quarter ending 31<sup>st</sup> March, 2024. The same is taken on record, subject to all just exceptions. **IA/2029/ND/2024** stands **allowed**.

Place it with the main file for further reference.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**